

No. A-32011/1/2015-AD.II
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
New Delhi, dated: 04.09.2015

OFFICE ORDER

The President is pleased to promote the following Junior Time Scale (JTS) officers of Indian Corporate Law Service to Senior Time Scale (STS) (PB-3, Rs. 15600-39100 plus Grade Pay of Rs. 6600) with effect from the date of assumption of charge in STS post at the offices mentioned against their name:

S. No.	Name of the officer (S/Shri/Smt.)	Present posting	Posting on promotion to STS
1.	Harihara Sahoo *	Bench Officer, CLB, Kolkata Bench	DROC, Gwalior
2.	Urmila P. Parmar	AD, O/o RD (WR)	DROC, Ahmedabad
3.	B. Srikumar	AD, O/o RD (SR)	DROC, Chennai
4.	Satyajit Roul	AROC, Bangalore	DOL, Ernakulam
5.	Seema Rath	AD, MCA Hqrs.	DD, MCA Hqrs.
6.	A.K. Sahoo	AD, O/o RD (ER)	DROC Delhi.
7.	Mukesh Kumar	AROC, Gwalior	Bench Officer, CLB, Chennai Bench
8.	A.K. Bunkar	AROC, Delhi	DROC, Kolkata
9.	Atma Sah	AROC, Delhi	ROC-cum-OL, Ranchi
10.	Sanjay Bose	AD, MCA Hqrs	DROC, Delhi
11.	Mohd. Shakeel	AD, O/o RD (NR)	DD, O/o RD (NR), Noida
12.	Iqbal H. Ansari	AD, MCA Hqrs.	DROC, Kolkata
13.	Raghunath Pola **	AD, O/o RD (SER)	DD, O/o RD (SER), Hyderabad
14.	V.M. Prasanth	AOL, Ernakulam	DROC, Bangalore
15.	Monika Gupta	AD, MCA Hqrs.	DD, MCA Hqrs.
16.	D.N. Chowdhury	AROC, Kolkata	DROC, Kolkata
17.	Parvinder Singh	AD, MCA Hqrs.	DD, O/o RD (NWR), Ahmedabad
18.	A.K. Sethi	AROC, Kolkata	DD, MCA Hqrs (CL-II).
19.	Alok Tandon	AROC, Kanpur	DROC, Kanpur
20.	Varaha Santoshi Jagirdar	AD, O/o RD (SER)	DD, O/o RD (SER), Hyderabad
21.	Sridhar Bavisetty	AROC, Chennai	DROC, Chennai
22.	Manjit Singh	AOL, Chandigarh	DOL, Chandigarh
23.	V.S. Hajare	AROC, Ahmedabad	DD, O/o RD (WR), Mumbai

* Sh. Harihara Sahoo is promoted to STS grade on notional basis from the date of promotion of his immediate junior (i.e. Shri Puneet Kumar Duggal) w.e.f. 09.04.2014 in the Pay Band-3, Rs.15600-39100/- plus Grade Pay of Rs.6600/-.

** Sh. Raghunath Pola is already under transfer as AROC, Mumbai and retention has been permitted till 31.03.2016. He may be relieved on 01.04.2016 to join as DROC, Mumbai positively.

Rajeev

2. The Competent Authority has also approved following transfer/posting on administrative ground with immediate effect:

S. No.	Name of the officer (S/Shri)	From	To
1.	M. Kannan	Bench Officer CLB Chennai Bench	Bench Officer CLB, Kolkata Bench.
2.	Swadhin Barua	ROC-cum-OL, Ranchi	JD, MCA HQ (CL-II)
3.	Prahlad Meena	DD, O/o RD(NWR), Ahmedabad	DROC, Delhi

3. The pay fixation options as per CCS (RP), Rules, 2008 may be exercised by the officers promoted to STS.



(Rakesh Kumar)

Under Secretary to the Government of India

Ph. no: 011- 2338 3507

Copy to:

1. All officers concerned
2. PS to CAM.
3. PSO/PPS/PS to Secretary, AS, JS(M), JS(B), JS(K), JS(AC), DII(NS), DII(Policy), EA.
4. All RDs/ROCs/OLs/Secretary, CLB
5. PAOs, Ministry of Corporate Affairs, New Delhi/ Chennai/ Mumbai/ Kolkata.
6. All Officers/Sections, MCA
7. E-Gov. Cell for placing in website under Promotion and also under transfer/Posting.
8. Personal file of officers concerned.
9. Guard File.